

(2020) 02 RAJ CK 0256

In the Rajasthan High Court

Case No : Civil Miscellaneous Appeal No. 170, 171, 172 Of 2005

Neeraj And Ors

APPELLANT

Vs

Amarjeet Singh And Ors

RESPONDENT

Date of Decision : 12-02-2020

Acts Referred:

Citation : (2020) 02 RAJ CK 0256

Hon'ble Judges : Dr. Pushpendra Singh Bhati, J

Bench : Single Bench

Advocate : Sandeep Saruparia, Anil Bachhawat, SR Paliwal

Final Decision : Disposed Of

Judgement

Age of the Deceased, 50 years.

Multiplier, 13

Future Prospects, 10%

Deduction on count of Personal Expenses, 1/3

Monthly Income of the Deceased, "Rs.1,560/-

Monthly Income after adding Future Prospects, "Rs.1,716/-

Monthly Income after deducting Personal Expenses, "Rs.1,144/-

Yearly Income of the deceased, "Rs.13,728/-

Total Income after applying Multiplier, "Rs.1,78,464/-

Other Conventional Heads, "Rs.70,000/-

Total Compensation, "Rs.2,48,464/-

Compensation awarded by Tribunal, "Rs.1,32,000/-

Enhanced Compensation., "Rs.1,16,464/-

Age of the Deceased,60 years

Multiplier,9

Future Prospects,10%

Deduction on count of Personal Expenses,1/3

Monthly Income of the Deceased,"Rs.1,560/-

Monthly Income after adding Future Prospects,"Rs.1,716/-

Monthly Income after deducting Personal Expenses,"Rs.1,144/-

Yearly Income of the deceased,"Rs.13,728/-

Total Income after applying Multiplier,"Rs.1,23,552/-

Other Conventional Heads,"Rs.70,000/-

Total Compensation,"Rs.1,93,552/-